

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
IB-591/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Redhex it Solutions Pvt. Ltd.
Vs.
Greenline Builders Ltd.

....Applicant

....Respondent

Order delivered on 18.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

List on 30.04.2020

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali